

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 17th December, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1312/2015 in Original Application no. 443/2015	Smt. Ganeshi Devi & Ors. Vs. Govt. of NCT of Delhi & Ors.	Mr. Vivek Chib, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 459/2015	Rajeev Suri Vs. Commissioner, SDMC & Ors.	Mr. Rajeev Suri, Applicant in person Mr. Balendu Shekhar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R-3
3.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. Maheen Pradhan, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 & 6 Mr. Pradeep Mishra, Adv. for R-7 Mr. Sudeep Dey, Adv. for R-12 to 17 Mr. Ankit Verma, Adv. Ms. Bhavna, Adv. for MoEF
4.	Original Application No. 488/2015 (M.A. No. 1129/2015 & M.A. No. 1319/2015)	Karan Singh & Anr. Vs. Union of India & Ors.	Mr. Arjun Singh, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3 & 5 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Shipra Shukla, Adv. for Applicant in M.A. No. 1319/2015
FOR HEARING			
5.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
6.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors. Vs. Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Adv. for Applicant Mr. S. C. Rana, Adv. for R-1 to 3 Mr. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv. for Applicant in M.A. No. 1309/2015
7.	Original Application No. 157/2015 (M.A. No. 470/2015)	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Shiv Mangal Sharma, Adv. for Applicant in M.A. No. 1126/2015

			<p>Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Ishwer Upneja, adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. Sumit Pushkar, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shoaib Haidir, Adv. Mr. Shiv Mangal, Adv. for R-9 Ms. Savitri Pandey, Adv. for R-10</p>
8.	Original Application No. 256/2015	<p>Association of Radio Taxis Vs. Govt. of Delhi & Ors.</p>	<p>Ms. Sonal Jain, Advocate for Applicant</p> <p>Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT&Delhi Police Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4 Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5 Mr. A. K. Prasad</p>
9.	Original Application No. 228/2015 (M.A. No. 597/2015)	<p>Kokaram Yadav & Anr. Vs. Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-6</p>
10.	Original Application No. 265/2015	<p>Renu Vs. Union of India & Ors.</p>	<p>Mr. Vishwa Pal Singh, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R-1, 2 & 5 Ms. Mala Narayan, Adv. for R-3 & 4 Mr. Abhishek, Adv. for R-6 & 7 Mr. Ravi Kant Pal, Adv. for R-8</p>

For orders, cause list and other information please visit our website: www.greentribunal.gov.in